

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**SPECIAL BENCH**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2020 AT 10.30 AM,

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 52/9/HDB/2020
NAME OF THE COMPANY	Srichaitanya Chlorides Pvt Ltd
NAME OF THE PETITIONER(S)	Alex Constructions Pvt Ltd
NAME OF THE RESPONDENT(S)	Srichaitanya Chlorides Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendrar Naik	Adv.	9849387366	
Vikram. C. puttapaga	Adv.	9160876539	Vikram

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for the Petitioner present. Counsel representing Respondent prayed time for filing vakalat and counter. At his request, time is enlarged. Put up the matter on 11.03.2020.

  
**MEMBER JUDICIAL**

Rk